Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Contempt Petition No. 150 of 2007 Original Application No. 400 of 2007

Monday, this the 17th day of March, 2008

Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. K.S. Menon, Member (A)

Vyas Muni, aged about 45 years son of Late Girja Shanker, Resident of Village Gram Sarai Khurd, Post Achola, Tahsil Meja, District Allahabad.

Applicant

By Advocate Sri Satish Dwivedi

Versus

 Sri Neeraj Sinha, Chief Security Commissioner, East Central Railway, Hajipur, Bihar.

Opposite Party

By Advocate Sri P.N. Rai

ORDER

By A.K. Gaur, Member (J)

Learned counsel for the applicant has fairly conceded that the Order and direction of this Tribunal dated 20.04.2007 has been complied with by the respondents. Accordingly, we dismiss the contempt petition and notice issued to the respondent is discharged.

Member (A)

Member (J)

/M.M/